

Nomination of cases by Hon'ble the Acting Chief Justice on 03.06.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl. W. P. - 12181/2016 (Correction Application) with Nomination Application – 185957/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 04.06.2016
2	Crl. W. P. - 12486/2016 (Correction Application) with Nomination Application – 185958/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 04.06.2016
3	Crl. W. P. - 12175/2016 (Correction Application) with Nomination Application – 185960/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 04.06.2016
4	Crl. W. P. - 12176/2016 (Correction Application) with Nomination Application – 185959/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 04.06.2016
Hon....., J.			
5	Crl. M. A. (U/S 482 Cr.P.C.) - 18317/2016	Hon'ble Bharat Bhushan, J.	Court no. 07 on 03.06.2016
Appropriate Court dealing with such matters			
6	Bail – 16410/2016 (Correction Application) with Nomination Application – 185952/2016	Appropriate Court dealing with such matters	Bail Section on 03.06.2016
7	Bail – 17000/2016 (Correction Application) with Nomination Application – 185953/2016	Appropriate Court dealing with such matters	Bail Section on 03.06.2016
8	Bail – 17257/2016 (Correction Application) with Nomination Application – 185954/2016	Appropriate Court dealing with such matters	Bail Section on 03.06.2016
9	Bail – 16513/2016 (Correction Application) with Nomination Application – 185961/2016	Appropriate Court dealing with such matters	Bail Section on 03.06.2016
10	Bail – 16157/2016 (Correction Application) with Nomination Application – 185962/2016	Appropriate Court dealing with such matters	Bail Section on 03.06.2016

11	Bail – 17513/2016 (Amendment/Correction Application) with Nomination Application – 185963/2016	Appropriate Court dealing with such matters	Bail Section on 03.06.2016
12	CrI. Appeal – 4772/2015 (Correction Application) with Nomination Application – 185965/2016	Appropriate Court dealing with such matters	Criminal Appeal Section on 04.06.2016
13	CrI. Appeal – 2501/2016 (Correction Application) with Nomination Application – 185956/2016	Appropriate Court dealing with such matters	Criminal Appeal Section on 04.06.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
04/06/2016